

8

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08.08.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/876/IB/2018  
NAME OF THE PETITIONER(S) : AGNI GAS TECHNOLOGIES PVT. LTD.  
NAME OF THE RESPONDENT(S) : MALL MART FOOD & BENEVRAGES IND PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

No representation on behalf of both parties. Matter is adjourned. Put up on  
29.08.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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